

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1111(KB)2018
IA(I.B.C)/330(KB)2024, IA(I.B.C)/1321(KB)2023,
IA(I.B.C)/695(KB)2024, IA(I.B.C)/142(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS HANUMANTA ENGINEERING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conference/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator

Ms. Namrata Basu, Adv.

Mr. S. Naga, Liquidator

Ms. Noelle Banerjee, Adv.] For Applicant in IA/1321/2023 &

Mr. Dipak Dey, Adv. IA/2024/2023

Ms. Sucheta Mitra, Adv.

Mr. Aniket Ojha, Adv.

Mr. Sayak Ranjan Ganguly, Adv.] For Respondent No. 1 in IA/695/2024

Ms. Srijani Ghosh, Adv.

Ms. Indrani Majumdar, Adv.

ORDER

1. Ld. Counsel/Professional for the parties present.
2. IA(I.B.C)/1321(KB)2023
 - a. List this matter for continuation of arguments on **29.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)